

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 181/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd August, 2017, 10.30 A.M

Name of the Company		Pramod Chandra Rath & Ors -Vs- Hotel Aristocrat (P) Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Tishnu Saha, Sr. Advocate
2. Mr. Ashis Kumar Mukherjee, Advocate
3. Mrs. Asmita Saha, Advocate

}] Petitioners

}] 3/8/17

1) Mr. Ratnanko Banerji, Sr. Advocate;
2) Ms. Swapna Chowbey, Advocate;
3) Mr. Krishnendu Mukherjee, Advocate,

} Respondent
No. 182

} Krishnendu Mukherjee.
3/8/17.

03.08.2017- C.P. No. 181 / 2013 – Pramod Chandra Rath & Ors. –Versus-
Hotel Aristocrat (P) Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioners as well as Respondents are present.

Both sides concluded their arguments, they are allowed to file their written notes.

Fixed on 16.08.2017.

(MANORAMA KUMARI)
MEMBER (J)